

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6809
ANSWERED ON:07.05.2010
SENIOR CITIZENS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the age at which a person is considered as Senior Citizen in Central Government Health Scheme;
- (b) whether this age contradicts with the age of persons considered as Senior Citizen in other spheres;
- (c) if so, the reasons therefor; and
- (d) the corrective steps taken or proposed by the Government in this connection?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d) As far as health facilities to be provided to CGHS beneficiaries is concerned, CGHS does not differentiate between beneficiaries on the basis of age.